

**ORISSA HIGH COURT****FILING REPORT AS ON :04/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002954/2020	RABINDRA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
2	BLAPL/0002955/2020	GANESHWAR PRADHAN @ GANESWAR VS STATE OF ODISHA	B.K.NAYAK-3 VS	RAIKIA /19 /2020 () //
3	BLAPL/0002956/2020	GOLAK BIHARI ROUT VS STATE OF ODISHA	R.N.BARIK VS	BALLIGUDA /49 /2020 () //
4	BLAPL/0002957/2020	AMAR SINGH HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /164 /2019 () //
5	BLAPL/0002958/2020	PRAKASH NAYAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SHERAGADA /118 /2019 () //
6	BLAPL/0002959/2020	PRIYABRATA SETHI @ PRIYABRATA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /151 /2019 () //
7	BLAPL/0002960/2020	BADRI @ BADRI NARAYAN PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /93 /2020 () //
8	BLAPL/0002961/2020	SUBAL BURMAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /50 /2020 () //
9	BLAPL/0002962/2020	JAYA KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /91 /2019 () //
10	BLAPL/0002963/2020	BINOD KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /08 /2020 () //
11	BLAPL/0002964/2020	MANGLA MUUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /91 /2019 () //

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12	BLAPL/0002965/2020	PUJARI SUBARAO VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /74 /2018 () //
13	BLAPL/0002966/2020	BISWAJIT ROUTRAY @ UKA @ KUKA VS STATE OF ODISHA	SANJAY KUMAR DAS-2 VS	AIR FIELD P.S. /196 /2019 () //
14	BLAPL/0002967/2020	PRADEEP PANDA @ DULA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DHAULI PS /85 /2019 () //
15	BLAPL/0002968/2020	MANGALU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /263 /2019 () //
16	BLAPL/0002969/2020	K.MOHAN SETHI VS STATE OF ODISHA	P.R.CHHATOI VS	MANCHESWAR P.S. /134 /2020 () //
17	BLAPL/0002970/2020	AMJAD ALI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /233 /2019 () //
18	BLAPL/0002971/2020	SAIBA GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KASHIPUR /121 /2019 () //
19	BLAPL/0002972/2020	KESHAB SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	SPL.TASK FORCE /07 /2020 () //
20	BLAPL/0002973/2020	IBRAHIM KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	SPL.TASK FORCE /07 /2020 () //
21	BLAPL/0002974/2020	GURU KHILLO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /91 /2019 () //
22	BLAPL/0002975/2020	GANGADHAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	FATEGARH /40 /2020 () //
23	BLAPL/0002976/2020	MAKARANDA NAIK	AMIT PRASAD BOSE	MOTANGA /44 /2006

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002977/2020	RATNAKAR GOUDA	SATYABRATA PANDA	DIGAPAHANDI /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002978/2020	JOGENDRA MALLICK	SATYABRATA PANDA	PATTAPUR (ASKA) /195 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002979/2020	SANTU @ SANTOSH PANDA	CHITTA RANJAN DASH	TANGI (KHURDA) /29 /2014
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002980/2020	SWARAJ SAMAL @ BITAN	SAMBIT SAMAL	DHARMASALA /37 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002981/2020	URMILA SETHY	SAMARENDRA MOHANTY	JAGATSINGPUR /368 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002982/2020	GIRIDHARI HARIJAN	GAUTAM SIDDIQUE	PADMAPUR /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002983/2020	PUNIA @ PURNA CHANDRA MOHAPATRA	AMITAV TRIPATHY	HARABHANGA /61 /2008
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002984/2020	GAGAN JANI	AMIT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002985/2020	LIPAN SAHOO	GOURIMOHAN RATH	CHAULIAGANJA /08 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002986/2020	ABDUL AZARUDHIN	DEEPAK RANJAN SUNDARAY	BAUNISUNI /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002987/2020	SK.KASIM	DEEPAK RANJAN SUNDARAY	BAUNISUNI /27 /2020
		VS	VS	()

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35	BLAPL/0002988/2020	STATE OF ODISHA UMASANKAR MAJHI VS	SATYA NARAYAN MISHRA-4 VS	// JUNAGARH /78 /2018 0
36	CMP/0000343/2020	STATE OF ODISHA BHARAT CHANDRA SAMAL VS	NIRANJAN PRASAD PATRA VS	// // 0
37	CONTC/0001373/2020	AJAYA KUMAR SAMAL SAROJINI SAHOO VS	SRINIVAS MOHANTY VS	// // 0
38	CONTC/0001374/2020	SUDARSAN SETHI BIKRAM PARIDA VS	ADV. VS	// // 0
39	CONTC/0001375/2020	G. MATHI VATHANAN BINAPANI PANDA VS	ADV. VS	// // 0
40	CONTC/0001376/2020	LALATENDU SARANGI BADAN TANDI VS	ADV. VS	// // 0
41	CONTC/0001377/2020	DEORANJAN KU. SINGH M/S.BALASORE ALLOYS LTD. VS	ADV. VS	// // 0
42	CONTC/0001378/2020	SABYA SACHI PADHI ADWAIT KUMAR PATTNAIK VS	ADV. VS	// // 0
43	CONTC/0001379/2020	SANDIPT TRIPATHY PRAVAKAR PADHAN VS	SURENDRA KUMAR GARTIA VS	// // 0
44	CONTC/0001380/2020	ASHOK KUMAR GARTIA.OAS RABINDRANATH NANDA VS	ADV. VS	// // 0
45	CONTC/0001381/2020	CHITHRA ARUMUGAM NARAYAN NAYAK VS	ADV. VS	// // 0
		CHITHRA ARUMUGAM		//

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46	CONTC/0001382/2020	TRIPURARI NAYAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
47	CONTC/0001383/2020	KISHORE CH. SAHOO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
48	CONTC/0001384/2020	PITABASH PADHY VS CHITHRA ARUMUGAM	ADV VS	// 0 //
49	CONTC/0001385/2020	KHAGESWAR MAHANTA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
50	CONTC/0001386/2020	PAIKSHITA BALIARSINGH VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
51	CONTC/0001387/2020	HEMANTA KU SAHU VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
52	CONTC/0001388/2020	FAKIR MOHAN PRADHAN VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
53	CONTR/0000034/2020	JAGABANDHU MISHRA VS ARUN KU.SWAIN	ADV. VS	/ /0 0 //
54	CRLA/0000268/2020	DEWAN MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	THAKURMUNDA /30 /2017 0 //
55	CRLMC/0000982/2020	SANDHYARANI MISHRA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	/58 /2018 0 //
56	CRLMC/0000983/2020	SIDDHARTHA SANKAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	/ /0 0 //
57	CRLMC/0000984/2020	RAJESH SAHOO	KAUSTUVA MOHANTY	KUMBHARAPARA /187 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	CRLMC/0000985/2020	RATNAKAR BEHERA	ANJAN KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	CRLMC/0000986/2020	BISWNATH SAHOO	AKSHAYA KU.SAHOO	AMBABHONA /54 /2013
		VS	VS	()
		STATE OF ORISSA		//
60	CRLMC/0000987/2020	GAJENDRA MOHAPATRA	SWAYAMPRAVA DASH	MANAMUNDA /122 /2018
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0000493/2020	CHANDI PRASAD TAH	TRILOCHAN NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLREV/0000255/2020	NABIN PATEL	JAGABANDHU SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	CRLREV/0000256/2020	CHANDRA DURKA	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	FAO/0000488/2020	THE DIVISIONAL MANAGER. M/S. NEW INDIA ASSURANCE CO. LTD.	ASIT KUMAR JENA	/ /
		VS	VS	()
		SARAT KU.DORA		//
65	FAO/0000489/2020	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ASIT KUMAR JENA	/ /
		VS	VS	()
		TARAKA RAMA RAO PONDRATI		//
66	FAO/0000490/2020	THE MANAGER LEGAL (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	INDRANIL KUMAR	/ /
		VS	VS	()
		ADIKANDA MOHANTY		//
67	FAO/0000491/2020	NINIMA MOHANTY	PRASANTA KUMAR MOHANTY	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	MACA/0000294/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	ASIT KUMAR JENA	/ /
		VS	VS	()

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69	MACA/0000295/2020	SIDHESWAR KANHAR SR. DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	B.S.SARANGI VS	// // 0
70	MACA/0000296/2020	JHUMURI DEI @ ROUT THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	B.S.SARANGI VS	// // 0
71	RSA/0000132/2020	LAXMIPRIYA PARIDA @ SAROJINI PARIDA BHAGABAN HARIJAN	DIPTI RANJAN BHOKTA VS	// // 0
72	RSA/0000133/2020	DHANURJAYA HARIJAN KORESA BIBI	S.A.NAYEEM VS	// // 0
73	WP(C)/0011586/2020	SK. GAFAR ALI MANOJ SATAPATHY	DURGESH NARAYAN RATH VS	// // 0
74	WP(C)/0011587/2020	COLLECTOR, PURI PRAMOD KUMAR LENKA	SANJIB KHANDAYATRAY VS	// // 0
75	WP(C)/0011588/2020	THE STATE OF ODISHA RANJIT KUMAR SAHU	R.K.MISHRA VS	// // 0
76	WP(C)/0011589/2020	STATE OF ODISHA DR.SHAMS JAHAN	P.R. SINGH VS	// // 0
77	WP(C)/0011590/2020	STATE OF ODISHA SUVIT KUMAR DASH	B.M.SARANGI VS	// // 0
78	WP(C)/0011591/2020	REGIONAL MANAGER, RBI,BBSR DWIJABARA NAYAK	B.M.SARANGI VS	// // 0
79	WP(C)/0011592/2020	REGIONAL MANAGER, RBI, BBSR DEBASISH SARANGI	B.M.SARANGI VS	// // 0
		CHAIRMAN-CUM-MD.,STA	VS	// 0

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80	WP(C)/0011593/2020	BADAL KUMAR NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE CUM INCHARGE OF MUNICIPAL COUNCIL	LAXMAN PRADHAN VS	// 0 //
81	WP(C)/0011594/2020	FALCON RESIDENCY HOUSING SOCIETY VS THE BRANCH MANAGER, UNION BANK OF INDIA	AMBIKA PRASAD MISHRA VS	// 0 //
82	WP(C)/0011595/2020	BIJAYA KUMAR MISRA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
83	WP(C)/0011596/2020	MANAS RANJAN ROUT VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
84	WP(C)/0011597/2020	SAROJINI SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
85	WP(C)/0011598/2020	RAKESH ROSHAN SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
86	WP(C)/0011599/2020	SANJUKTA MANTRY VS UNION OF INDIA	OMKAR DEVDAS VS	// 0 //
87	WP(C)/0011600/2020	RAMANATH GANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
88	WP(C)/0011601/2020	MANOJ KUMAR PATRO VS PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
89	WP(C)/0011602/2020	NILAMBAR PARIDA VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.P.NATH VS	// 0 //
90	WP(C)/0011603/2020	MADAN NAIK VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
91	WP(C)/0011604/2020	PRAMOD DEHERI	J.K.KHUNTIA	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0011605/2020	AKADASHIA DALAI	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0011606/2020	SASMITA SAMAL	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0011607/2020	BALADEBA MAHAKUR	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0011608/2020	SANSARA PADHAN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0011609/2020	ANIL PRADHAN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0011610/2020	LAMBODAR PADHI	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0011611/2020	JADUMANI SAHU	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0011612/2020	JIBARDHAN SETH	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0011613/2020	DILIP KUMAR MISHRA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0011614/2020	RABI SHANKAR HOTA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0011615/2020	MINATI DASH	J.K.KHUNTIA	//
		VS	VS	0

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103	WP(C)/0011616/2020	STATE OF ODISHA RABINDRA NARAYAN THAKUR VS	J.K.KHUNTIA VS	// // 0
104	WP(C)/0011617/2020	STATE OF ODISHA MOUSUMI SARANGI VS	J.K.KHUNTIA VS	// // 0
105	WP(C)/0011618/2020	STATE OF ODISHA RAM KUMAR SAHU VS	J.K.KHUNTIA VS	// // 0
106	WP(C)/0011619/2020	STATE OF ODISHA BYASADEV PANDA VS	J.K.KHUNTIA VS	// // 0
107	WP(C)/0011620/2020	STATE OF ODISHA SANGRAM KESHARI MISHRA VS	J.K.KHUNTIA VS	// // 0
108	WP(C)/0011621/2020	STATE OF ODISHA SATYA NARAYAN DASH VS	J.K.KHUNTIA VS	// // 0
109	WP(C)/0011622/2020	STATE OF ODISHA ASHOK KUMAR PUROHIT VS	J.K.KHUNTIA VS	// // 0
110	WP(C)/0011623/2020	STATE OF ODISHA PRAMOD KUMAR LAHARIA VS	J.K.KHUNTIA VS	// // 0
111	WP(C)/0011624/2020	STATE OF ODISHA JYOTSHNA RANI JENA VS	A.K.BEURA VS	// // 0
112	WP(C)/0011625/2020	REGISTRAR (JUDICIAL), OHC, CTC SIDDHARTHA PANDA VS	J.K.KHUNTIA VS	// // 0
113	WP(C)/0011626/2020	STATE OF ODISHA BIPIN BIHARI PRADHAN VS THE COLLECTOR	SATYABRATA MOHANTY VS	// // 0 //

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114	WP(C)/0011627/2020	KESHABA CHANDRA PATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
115	WP(C)/0011628/2020	MADHABANANDA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
116	WP(C)/0011629/2020	SANKARSAN SAHOO VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
117	WP(C)/0011630/2020	BIRABAR SAHOO VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
118	WP(C)/0011631/2020	RANJIT MAHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
119	WP(C)/0011632/2020	SRI SRI SHYAM RAY JEW AND SRI SRI GOPAL KUMAR VS BIRENDRA KUMAR PARIDA	REKHA PATRA VS	// 0 //
120	WP(C)/0011633/2020	DHRUBA CHARAN SAHOO VS MANAGING DIRECTOR	B.K.SAHOO VS	// 0 //
121	WP(C)/0011634/2020	PRASANTI CHHATOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
122	WP(C)/0011635/2020	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
123	WP(C)/0011636/2020	DILIP KUMAR BEHERA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
124	WP(C)/0011637/2020	SUNIL KUMAR SAHOO VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
125	WP(C)/0011638/2020	HARAPRIYA SAHOO	BASUDEV ROUTRAY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0011639/2020	SHAKTI BEDANTA DASH	SASIM AJITAV PATNAIK	//
		VS	VS	0
		INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO)		//
127	WP(C)/0011640/2020	PRIYARANJAN DAS	S.P.NATH	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
128	WP(C)/0011641/2020	MANJULATA PRADHAN	SASIM AJITAV PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0011642/2020	ARUN KUMAR BISWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0011643/2020	DR.MRS.ASIMA TRIPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0011644/2020	SREEMATI BEHERA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0011645/2020	GANESH PANIGRAHI	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0011646/2020	ATRUSH PRADHAN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0011647/2020	SITARAM AGRAWAL	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0011648/2020	ASWINI KUMAR PRADHAN	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0011649/2020	SURENDRA BHOI	J.K.KHUNTIA	//
		VS	VS	0

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137	WP(C)/0011650/2020	STATE OF ODISHA DEBENDRA BHOI VS	J.K.KHUNTIA VS	// // 0
138	WP(C)/0011651/2020	STATE OF ODISHA MANJULATA BISI VS	J.K.KHUNTIA VS	// // 0
139	WP(C)/0011652/2020	STATE OF ODISHA CHAMARA SETH VS	J.K.KHUNTIA VS	// // 0
140	WP(C)/0011653/2020	STATE OF ODISHA PRAKASH KUMAR BISWAL VS	J.K.KHUNTIA VS	// // 0
141	WP(C)/0011654/2020	STATE OF ODISHA SUDARSAN BEHERA VS	J.K.KHUNTIA VS	// // 0
142	WP(C)/0011655/2020	STATE OF ODISHA JAGDISH DEBTA VS	J.K.KHUNTIA VS	// // 0
143	WP(C)/0011656/2020	STATE OF ODISHA RABINDRANATH PRADHAN VS	J.K.KHUNTIA VS	// // 0
144	WP(C)/0011657/2020	STATE OF ODISHA SANTOSH KUMAR HOTA VS	J.K.KHUNTIA VS	// // 0
145	WP(C)/0011658/2020	STATE OF ODISHA SADHU CHARAN BISWAL VS	J.K.KHUNTIA VS	// // 0
146	WP(C)/0011659/2020	STATE OF ODISHA SARBESWAR KHUNTIA VS	J.K.KHUNTIA VS	// // 0
147	WP(C)/0011660/2020	STATE OF ODISHA NIRANJAN SAMANTARAY VS STATE OF ODISHA	J.K.KHUNTIA VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0011661/2020	DINABANDHU MARTHA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
149	WP(C)/0011662/2020	AKHILA KUMAR MAJHI VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
150	WP(C)/0011663/2020	SHIBABRATA KARNA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
151	WP(C)/0011664/2020	RAMESH KUMAR SAHOO VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
152	WP(C)/0011665/2020	SURESH CHANDRA PALLAI VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
153	WP(C)/0011666/2020	MURALIDHAR PARIDA VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
154	WP(C)/0011667/2020	SARBESWAR BEHURA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	// 0 //
155	WP(C)/0011668/2020	BIMALA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
156	ABLAPL/0004847/2020	SIBA SANKAR MAJHI @ BAPI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /149 /2020 0 //
157	ABLAPL/0004848/2020	PRAMILA BEHERA VS STATE OF ODISHA	B.P.CHHUALSINGH VS	SATYABADI /119 /2020 0 //
158	ABLAPL/0004849/2020	SUKADEBA DEO @ SUKDEV DEO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SULIAPADA /17 /2020 0 //
159	ABLAPL/0004850/2020	AMAR JYOTI @ GYANARANJAN PRADHAN	MANAS CHAND	KENDRAPARA /61 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0004851/2020	RAKESH KUMAR MOHANTY @ RAKA	JYOTIRMAYA SAHOO	RANPUR /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0004852/2020	KRUSHNA SAHU	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0004853/2020	RAM KUMAR AGRAWAL	SIDHARTHA DAS	LARAMBA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0004854/2020	ARUN @ ARUN KUMAR NAYAK	SAROJ KUMAR DASH	BHUBAN /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0004855/2020	HARIHARA GOUDA	ARIJEET MISHRA	KUNDRA /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
165	ABLAPL/0004856/2020	SANJUKTA DAS	ARIJEET MISHRA	KHANDAPARA /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
166	ABLAPL/0004857/2020	BIRANCHI NARAYAN SAMANTASINGHAR @ SAMANTASINGHSHRA	SAMANTASINGHSHRA	JATNI P.S. /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	ABLAPL/0004858/2020	DURGA PRASAD PANDA	NIRANJAN LENKA	/ /0
		VS	VS	()
		STATE		//
168	ABLAPL/0004859/2020	SURESH KUMAR BEHERA	MANOJ KUMAR MALLICK	OLATPUR /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	ABLAPL/0004860/2020	PRAMOD PADHI	PRAMODA KUMAR MISHRA	PATTAMUNDAI /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	ABLAPL/0004861/2020	SISIR KUMAR MALLICK	SAROJ KU DASH	BHUBAN /116 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0004862/2020	STATE OF ODISHA PRADEEP BAGH @ PRADEEP BAGH VS	SUCHIT KUMAR NAYAK VS	// LAXMIPUR /29 /2020 ()
172	ABLAPL/0004863/2020	STATE OF ODISHA FAKIR MOHAN NATH VS	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /157 /2020 ()
173	ABLAPL/0004864/2020	STATE OF ODISHA GYANA SARANGI @ AKHITOSH SARANGI VS	RAJENDRA KUMAR PRADHAN VS	// ANGUL TOWN /504 /2020 ()
174	ABLAPL/0004865/2020	STATE OF ODISHA FAKIRA CHARAN BEHERA VS	BIRAJA PRASANNA DAS VS	// MALGODOWN /96 /2020 ()
175	ABLAPL/0004866/2020	STATE OF ODISHA BOBBY @ LAXMIPRIYA BEHERA VS	BIKASH KUMAR ROUSTRAY VS	// BIDANASI /88 /2020 ()
176	ABLAPL/0004867/2020	STATE OF ODISHA LOCHAN BAG VS	TRILOCHAN NANDA VS	// SINAPALI /305 /2019 ()
177	ABLAPL/0004868/2020	STATE OF ODISHA SANJEEB KUMAR SAMANTARAY @ DIPU VS	ARUN KUMAR BUDHIA VS	// BALIANTA P.S. /100 /2019 ()
178	ABLAPL/0004869/2020	STATE OF ODISHA TAPAN JENA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /105 /2020 ()
179	ABLAPL/0004870/2020	STATE OF ODISHA JITENDRA BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /82 /2020 ()
180	ABLAPL/0004871/2020	STATE OF ODISHA PRASANNA KUMAR PAITAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ERASAMA /74 /2020 ()
181	ABLAPL/0004872/2020	STATE OF ODISHA MANORAMA PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// TIHIDI /148 /2020 () //



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0004873/2020	CHHOTU @ SK. SALIM VS STATE OF ODISHA	KASINATH PATNAIK VS	JAGATPUR /5 /2020 () //
183	ABLAPL/0004874/2020	SABIR CHOUDHURY @ BAPI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /34 /2020 () //
184	ABLAPL/0004875/2020	MD. SABIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /6 /2020 () //
185	ABLAPL/0004876/2020	TAPAN KUMAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	INDUSTRIAL /33 /2020 () //
186	ABLAPL/0004877/2020	RAMA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /24 /2020 () //
187	ABLAPL/0004878/2020	JOHNRESH TURUK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /18 /2020 () //
188	ABLAPL/0004879/2020	PRASANTA KUMAR SAHOO @ HADU VS STATE OF ODISHA	BISWARANJAN DALAI VS	MALGODOWN /96 /2020 () //
189	ABLAPL/0004880/2020	DEBA TANDI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /139 /2020 () //
190	ABLAPL/0004881/2020	NAGEN MARTHA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	/86 /2018 () //
191	ABLAPL/0004882/2020	OM PRAKASH PATNAIK VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	AMBADOLA /48 /2020 () //
192	ABLAPL/0004883/2020	PARADEEP KUMAR BAGH VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /31 /2020 () //
193	ABLAPL/0004884/2020	SANTOSH SENAPATI	GHANASHYAM MUDULI	BHUBAN /100 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	ABLAPL/0004885/2020	STATE OF ODISHA SUBHADRA JENA	A.CH.BEHERA	// BHADRAK RURAL /249 /2020
		VS	VS	()
195	ABLAPL/0004886/2020	STATE OF ODISHA SATYAJIT PRUSTY	SANGRAM KESHARI ROUT	// DHARMASALA /367 /2019
		VS	VS	()
196	ABLAPL/0004887/2020	STATE OF ODISHA SANU @ SUDARSHAN GOCHHAYAT	SAMARENDRA MOHANTY	// NAUGAON /63 /2020
		VS	VS	()
197	ABLAPL/0004888/2020	STATE OF ODISHA DIPTI RANJAN DASH	SAMARENDRA MOHANTY	// JAGATSINGPUR /425 /2019
		VS	VS	()
198	ABLAPL/0004889/2020	STATE OF ODISHA SHAKTIDHAR PRADHAN	J.K.KHANDAYATRAY	// JODAPADAR /27 /2020
		VS	VS	()
199	ABLAPL/0004890/2020	STATE OF ODISHA RUDRARAJU RAVI KUMAR	GAUTAM SIDDIQUE	// PADMAPUR /18 /2020
		VS	VS	()
200	ABLAPL/0004891/2020	STATE OF ODISHA DILLIP BISWAL	GAUTAM SIDDIQUE	// PADMAPUR /18 /2020
		VS	VS	()
201	ABLAPL/0004892/2020	STATE OF ODISHA RANJAN KUMAR MAHAKUD @ RANJAN MAHAKUD	AMITAV TRIPATHY	// DASPALLA /30 /2020
		VS	VS	()
202	ABLAPL/0004893/2020	STATE OF ODISHA VIJAY KUMAR RAJU MUDDULURU	GAUTAM SIDDIQUE	// PADMAPUR /18 /2020
		VS	VS	()
203	ABLAPL/0004894/2020	STATE OF ODISHA BIJAYALAXMI SAHU	AMITAV TRIPATHY	// DHARAKOT PS /44 /2020
		VS	VS	()
204	ABLAPL/0004895/2020	STATE OF ODISHA SRIKANTA KUMAR PANDA	PRAVAKAR BEHERA	// KENDRAPARA /58 /2020
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	ABLAPL/0004896/2020	STATE OF ODISHA SANTOSH BARIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /97 /2020 ()
206	ABLAPL/0004897/2020	STATE OF ODISHA JAHARA BEWA @ JHARA BEWA @ BEBA VS	J.K.KHUNTIA VS	// BALASORE TOWN /102 /2020 ()
207	ABLAPL/0004898/2020	STATE OF ODISHA SABI KHOSLA @ SABITRI VS	J.K.KHUNTIA VS	// KAKIRIGUMMA /26 /2020 ()
208	ABLAPL/0004899/2020	STATE OF ODISHA SURI @ SURENDRA @ SURINDAR HARIJAN VS	ARIJEET MISHRA VS	// BOIPARIGUDA /22 /2020 ()
209	ABLAPL/0004900/2020	STATE OF ODISHA SIBORAM HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /36 /2019 ()
210	ABLAPL/0004901/2020	STATE OF ODISHA SANTANU MAHARANA VS	JAYADEBA BEHERA VS	// BALUGAON P.S. /75 /2020 ()
211	ABLAPL/0004902/2020	STATE OF ODISHA RAKESH BARIK VS	TUKUNA KU MISHRA VS	// KOKSARA /93 /2019 ()
212	ABLAPL/0004903/2020	STATE OF ODISHA DURYODHAN THAKUR VS	TUKUNA KU MISHRA VS	// KOKSARA /34 /2020 ()
213	ABLAPL/0004904/2020	STATE OF ODISHA CHINTU @ KHETRAMANI BAG VS	DIPTI REKHA NANDA VS	// JHARSUGUDA /14 /2020 ()
214	ABLAPL/0004905/2020	STATE OF ODISHA BABULA @ DHANURJAYA HARIJAN VS	ARIJEET MISHRA VS	// BOIPARIGUDA /22 /2020 ()
215	ABLAPL/0004906/2020	STATE OF ODISHA SANTOSH DAS @ SANTOSH KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	// KHANDAPARA /24 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WPC(OA)/0000419/2018	UMESH CHANDRA SWAIN VS STATE OF ODISHA	M/S.RAMAKANTA SAHOO VS	// 0 //
217	WPC(OAC)/0000362/2018	NIRANJAN PATRI VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
218	WPC(OAC)/0003112/2018	B.SUBHALAXMI VS STATE OF ODISHA	M/S.GAURI MOHAN RATHA VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :04/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	94/2020 CRLMP/493/2020	CHANDI PRASAD TAH-MP	TRILOCHAN NANDA
2	240/2020 RSA/133/2020	KORESA BIBI-MP	S.A.NAYEEM
3	318/2020 CRLREV/255/2020	NABIN PATEL-MP	JAGABANDHU SAHU
4	342/2020 BLAPL/1720/2020	NIRMALA BISWAL-MP	BIDYADHAR MANSINGH
5	343/2020 BLAPL/2203/2020	NATABAR SWAIN-MP	BIDYADHAR MANASINGH
6	344/2020 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
7	477/2020 MACA/294/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	B. C. SINGH
8	478/2020 MACA/295/2020	SR. DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	B. C. SINGH
9	569/2020 CRLMC/982/2020	SANDHYARANI MISHRA-MP	DIPTI RANJAN BHOKTA
10	570/2020 CRLMC/983/2020	SIDDHARTHA SANKAR MOHAPATRA-MP	SRINIVAS MOHANTY
11	571/2020 CRLMC/984/2020	RAJESH SAHOO-MP	KAUSTUVA MOHANTY
12	573/2020 CRLMC/985/2020	RATNAKAR BEHERA-MP	ANJAN KUMAR BISWAL
13	595/2020 CRLA/5/2019	DILLIP KUMAR ACHARYA@BABU-MP	GAUTAM MISRA
14	596/2020 CRLA/268/2020	DEWAN MOHANTA-MP	JAYAKRISHNA MOHAPATRA
15	597/2020 CRLA/268/2020	DEWAN MOHANTA-MP	JAYAKRISHNA MOHAPATRA
16	5228/2020 WP(C)/11587/2020	PRAMOD KUMAR LENKA-MP	SANJIB KHANDAYATRAY
17	5229/2020 WP(C)/11587/2020	PRAMOD KUMAR LENKA-MP	SANJIB KHANDAYATRAY
18	5230/2020 WP(C)/11590/2020	SUVIT KUMAR DASH-MP	B.M.SARANGI
19	5231/2020 WP(C)/11589/2020	DR.SHAMS JAHAN-MP	P.R. SINGH
20	5232/2020 WP(C)/11591/2020	DWIJABARA NAYAK-MP	B.M.SARANGI
21	5233/2020 WP(C)/11593/2020	BADAL KUMAR NAYAK-MP	LAXMAN PRADHAN
22	5234/2020 WP(C)/11594/2020	FALCON RESIDENCY HOUSING SOCIETY-MP	AMBIKA PRASAD MISHRA
23	5235/2020 WP(C)/11595/2020	BIJAYA KUMAR MISRA-MP	BIBHUTI KESHARI BISWAL
24	5236/2020 WP(C)/13881/2018	SANJAYA KU.SAHU @ SAHOO-MP	M/S.R.N.MOHANTY
25	5237/2020 WP(C)/11597/2020	SAROJINI SAHOO-MP	SRINIVAS MOHANTY
26	5238/2020	RAMANATH GANDA-MP	SRINIVAS MOHANTY

27	WP(C)/11600/2020 5239/2020	SAI RENU INDANE, BHANDARIPOKHARI-MP	MANOJ KUMAR MOHANTY
28	WP(C)/11219/2020 5240/2020	M.LAXMIKANTA PATRA-MP	M/S.RANJAN KUMAR ROUT
29	WP(C)/28051/2019 5241/2020	M/S.BALASORE ALLOYS LTD-MP	M/S.S.D.DAS
30	WP(C)/11113/2020 5242/2020	SISIRA KANTA JENA-MP	PRASANTA KUMAR SAHOO
31	WP(C)/11145/2020 5243/2020	SRI SRI SHYAM RAY JEW AND SRI SRI GOPAL JEW THAKUR-MP	B.K.SAHOO
32	WP(C)/11632/2020 5244/2020	DHRUBA CHARAN SAHOO-MP	B.K.SAHOO
33	WP(C)/11633/2020 5245/2020	M/S.SREE METALIKS LTD.-MP	M/S.K.K.SAHOO
34	WP(C)/8156/2020 5246/2020	DILIP KUMAR BEHERA-MP	SUPRIYA PATRA
35	WP(C)/11636/2020 5247/2020	SUNIL KUMAR SAHOO-MP	SUPRIYA PATRA
36	WP(C)/11637/2020 5248/2020	HARAPRIYA SAHOO-MP	BASUDEV ROUSTRAY
37	WP(C)/11638/2020 5249/2020	SHAKTI BEDANTA DASH-MP	SASIM AJITAV PATTNAIK
38	WP(C)/11639/2020 5250/2020	MANJULATA PRADHAN-MP	SASIM AJITAV PATTNAIK
39	WP(C)/11641/2020 5251/2020	DR.MRS.ASIMA TRIPATHY-MP	SAMEER KUMAR DAS
40	WP(C)/11643/2020 5252/2020	BISWANATH SETHI-MP	BIMBISAR DASH
41	WP(C)/26951/2019 5253/2020	SARBESWAR BEHURA-MP	MIHIR SEKHAR SAHOO
42	WP(C)/11667/2020 5254/2020	MOHAMMED MUSTAQ ANSARI-MP	M/S DILLIP KU RAY,P.K.MAHALI,S.DAS,P.K.PANDAM
43	WP(C)/11299/2020 572/2020 CRLMC/2571/2019	DUSMANT MOHARANA-MP	